Annexure-3
Name of the corporate debtor: M/s ALUMASS PRIVATE LIMITED; Date of commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of control of the commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and the commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and commencement of CIRP:04th April, 2024; List of creditors as on: 18.04.2024
List of secured Financial Creditors (other than financial creditors belonging to any closure of children and commencement of circumstance of children and c

| SI | l. I | ame of creditor Details of claim received | | | Details of claim admitted | | | | | | Amount of contingent claim | Amount | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----|------|---|------------|-------------------|---------------------------|----------|-------------------|---------|---------|----------|----------------------------|------------|------------------------------|------------------------------------|-----------------|
| N | 0. | | Date of | Amount claimed | Amount of claim | Nature | Amount covered by | Amount | Whether | % of | | of any | | | |
| | | | receipt | | admitted | of claim | security interest | covered | related | voting | | mutual | | | |
| | | | _ | | | | | by | party? | share in | | dues, | | | |
| | | | | | | | | guarant | | CoC | | that may | | | |
| | | | | | | | | ee | | | | be set-off | | | |
| | Α | Axis Bank | | | | | | | | | | | | | |
| L | 1 L | .imited | 12-04-2024 | ₹ 18,80,43,118.00 | ₹ 18,80,43,118.00 | Secured | ₹ 18,80,43,118.00 | NA | NO | 85.750% | NA | NA | | - | - |